

Annexure - 7  
**Name of the corporate debtor: GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED; Date of commencement of CIRP: 6<sup>TH</sup> NOVEMBER,2019(Copy of order received on 11<sup>TH</sup> NOVEMBER,2019); List of creditors as on: 22<sup>nd</sup> January 2020**

**List of operational creditors (Government dues)**

Sl. No.	Details of Claimant			Details of claim Received		Details of claim admitted							(Amount in ₹)				
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
01.	Excise and Taxation office HVAT	Haryana Government	Assessing Authority Ward-7 (Gurugram)	03.01.2020	137247930	137247930	Statutory Dues	NA	NA	No	NA	NA	NA	NA	NA	NA	